GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1804

TO BE ANSWERED ON NOVEMBER 28, 2019

STATUS OF PMAY

NO. 1804 SHRIMATI HEMA MALINI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether all the beneficiaries of Pradhan Mantri Awas Yojana (PMAY) will receive their homes before the target date of 2022 and if so, the details thereof; and
- (b) the number of homes which have already been sanctioned, grounded for construction, completed and handed over so far?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b) Under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], States/ UTs are required to undertake a demand assessment and validate the same to determine the requirement of houses to be covered under the Scheme. As per demand validated by States/UTs, 1.12 crores of houses are proposed to be constructed under PMAY(U) by 31.03.2022 to cover all eligible beneficiaries. Under [PMAY(U)], against an assessed demand of around 1.12 crore houses in urban areas of the States/UTs, 93.00 lakh houses have so far been sanctioned, of which 55.40 lakh houses have been grounded, 28.06 lakh houses have been completed and 25.58 lakh houses have been occupied.
